

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-103**  
IB-150/ND/2024

**IN THE MATTER OF:**

Gupta Polymers Private Limited

**....Applicant**

**SECTION**

U/s 59 IBC

**Order delivered on 01.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : CS Naveen Narang

For the Respondent :

For the RoC : Ms. Jyoti Khurana, Adv.

**(DAY ONE OF FULL HYBRID HEARING)**

**ORDER**

This is a petition filed under Section 59 of the IBC, seeking voluntary liquidation. Heard the submissions made by the Authorized Representative of the Petitioner. Issue notice to the RoC and IBBI for filing their report/comments and appearance. Notice be issued by all means and proof of service be filed. List the matter on **22.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**